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Item No.20

M.A.No.394/2005

O.A. No.2851/2003

28.2.2005

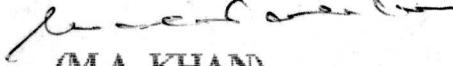
Present : Shri Mansoor Ali, learned proxy counsel for Shri D.K. Garg,
learned counsel for the applicant

MA 394/2005

Learned counsel for applicant seeks permission to withdraw the present miscellaneous application with liberty to file a fresh application for the execution of the order of this Tribunal dated 10.9.2004 passed in OA 2851/2003.

On his request, MA 394/2005 is dismissed as withdrawn. It will be open for the applicant to file an appropriate application for execution of the order or any other remedy as per law.


(S.A. SINGH)
MEMBER (A)


(M.A. KHAN)
VICE CHAIRMAN (J)

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